

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 12574/2013

MOONA & ORS.

Petitioner(s)

VERSUS

DEPUTY DIRECTOR, CONSOLIDATION & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date : 30/07/2014 This petition was called on for hearing today.

For Petitioner(s)

Ms. Ruchi Kohli ,Adv.

For Respondent(s)

Ms. Sudha Pal,Adv.

Mr. Vimal Chandra S. Dave ,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Two weeks time, as last chance is given to the learned counsel
for the petitioners to comply with the terms of the office report.
List again on 9.10.2014.

(M K HANJURA)
Registrar

Mg

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.08.01
09:49:34 IST
Reason: